

RBI/2004/42

DBOD No. BP. BC 66 / 21.04.117/2003-2004

February 05, 2004

Chairmen and Managing Directors  
of all Public Sector Banks

Dear Sir,

**Revised guidelines for compromise settlement of chronic  
Non-Performing Assets (NPAs) of public sector banks upto Rs 10 crore**

Please refer to our circular DBOD No. BP.BC. 108/ 21.04.117 / 2002-2003 dated May 23, 2003 extending the time limit for processing of applications for settlement of NPAs up to Rs. 10 crore from 31<sup>st</sup> October 2003 to 31<sup>st</sup> December 2003.

2. In the context of requests received for extending the time limit for operation of the guidelines it has been decided, in consultation with the Government of India, that applications for one time settlement of chronic NPAs of public sector banks up to Rs. 10 crore may be received up to **31<sup>st</sup> July 2004**. Consequently, the last date for processing applications received up to 31<sup>st</sup> July 2004 would also be extended to **31<sup>st</sup> October, 2004**.

3. Please acknowledge receipt.

Yours faithfully,

**Sd/-**

(C. R. Muralidharan)

Chief General Manager-in-Charge